

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 06 OF 2022 (SZ)**

**IN THE MATTER OF:**

P.V.Subramanya Varma,  
S/o.P.Atchutha Rama Raju,  
Hyderabad.

....

Applicant(s)

Versus

State of Telangana,  
rep by its Prl. Secretary,  
EFS&T Dept., & Others

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD  
(RESPONDENT No. 4)**

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**Place: Hyderabad.**

**Date: 27-10-2023.**

*T. Jasth*

Counsel for 4th Respondent



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**REPORT OF THE TELANGNA STATE POLLUTION CONTROL BOARD  
(RESPONDENT NO. 4) IN OA NO.6 OF 2022 FILED BY SRI P.V.SUBRAMANYA  
VARMA, R/O. HYDERABAD.**

It is to submit that an Original Application (OA) was filed before the Hon'ble NGT, Chennai by P.V. Subramanya Varma, Hyderabad against illegal and unauthorized stone crusher units operated in G.O. Ms No. 111 area i.e., Vattinagulapally, Kokapet, Gowlidoddi, Gopanpally, Kothur, Kothwalguda, Osmanagar villages in Rangareddy & Sangareddy District.

The Hon'ble NGT, Chennai, vide order dated: 27.09.2023 ordered as follows:

"...

10. The report of the Pollution Control Board states that the number of stone crusher units obtained CFO from the Board is 4. It is surprising that if GO.Ms. No. 111 is applicable to those units operating within the restricted area; it is not known how the Pollution Control Board had issued the CFO.

11. Let the report explain how these four units were issued with CFO when they are operating in the prohibited area. Therefore, the Pollution Control Board is directed to give another report unit-wise explaining us to the action taken, fine levied, fine recovered, to be levied, how many number of units still operating and action to be taken by them"

In this regard, following is submitted:

**Status of stone crushing units operating with CFO:**

Number of stone crushing units operating with CFO are – 4 Nos

S.No	Name of the Crusher	Year of establishment	Date of first CFE/CFO	Remarks
1.	M/s. Sri Rama Engineering Constructions, Sy.No.141, Vattinagulapalli (V), Gandipet (M), Rangareddy District	1996	CFE – 21.03.1996	Existing prior to Hon'ble Supreme court Order Dt.01.12.2000 in CA No. 368-371 & 373 of 1991 upholding GO Ms No.111
2.	M/s. GMR Stone Crusher, (Formerly M/s. Progressive Construction Company), Sy.No. 270 & 271, Vattinagulapally (V), Gandipet (M), Rangareddy District	17.06.1998	CFO – 04.07.2000	Existing prior to Hon'ble Supreme court Order Dt.01.12.2000 in CA No. 368-371 & 373 of 1991 upholding GO Ms No.111

3.	M/s. Sivam Shankaram (Formerly M/s. ASR Metal Industries), Sy.No. 65, Kothwalguda (V), Shamshabad (M), Rangareddy District	1999	CFO - 25.07.2000	Existing prior to Hon'ble Supreme court Order Dt.01.12.2000 in CA No. 368-371 & 373 of 1991 upholding GO Ms No.111
4.	M/s. Hyma Developers (formerly M/s. Pullur Constructions & My Home Constructions) , Kokapet(V), Gandipet (M), Rangareddy District	2022	CFE - 31.12.2020  CFO - 02.03.2022	Captive stone crushing unit within the construction site on temporary basis for a limited period.  Located in Kokapet village which is in the downstream of the Lakes and not listed in 84 notified villages under GO Ms No. 111

It is submitted that The Hon'ble Supreme Court of India in CA No. 368-371 & 373 of 1991 vide order dt.01.12.2000 upheld GO Ms No.111, directing the State Government and the TSPCB not to permit any new industry in any of the 84 villages as notified in GO Ms No. 111 and within 10 kms radius of the twin lakes namely Osman Sagar and Himayat Sagar.

Pursuant to Hon'ble supreme court orders, The Board has issued Memo Dt.17.04.2001 directing to not accept any industry applications in catchment area of Osman Sagar and Himayat Sagar.

Subsequently, the Board issued Circular vide letter dated 15.02.2018 regarding renewal of the consents of the existing industries located within the 10 kms radius of Osmansagar and Himayatsagar lakes existing prior to the Hon'ble Supreme Court Order dated 01.12.2000 in CA Nos. 368-371 and 373 of 1999 by ensuring the following: -

- i. No new industries and expansion of the existing industries shall be permitted within the 10 kms radius of Osmansagar and Himayatsagar lakes.
- ii. The industries established within the 10 kms radius of Osmansagar and Himayatsagar lakes after the Hon'ble Supreme Court order dated 01.12.2000 in CA Nos. 368-371 and 373 of 1999 shall be identified and action shall be taken to ensure their closure.
- iii. Renewal of Consent for Operation for the existing industries located within the 10 kms radius of Osmansagar and Himayatsagar lakes prior to the Hon'ble Supreme Court Order dated 01.12.2000 in CA Nos. 368-371 and 373 of 1999 shall be considered strictly in accordance with the law after obtaining an

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undertaking that the existing industry will be shifted outside the 10 km radius, as and when State Government so directs.

Thus as submitted above, the first three units i.e., (1), (2) & (3) were existing prior to the judgment of Hon'ble Supreme Court dated 01.12.2000 and fourth unit i.e., (4), is a Captive Stone crushing unit which was permitted on temporary basis till the project is completed in the downstream area, which is not within 84 notified villages. The Board is not permitting any industry including Captive Stone Crushing unit within the 84 notified villages.

**Status of other stone crushing units:**

Sl. No	Name and address of the units	Closure order issued on	Seizure of machinery	Environmental Compensation status			Disman tled on
				Environme ntal Compensation levied (in Rs.) on 12.11.202 2	Amount Paid	Balance to be paid	
1.	M/s. Great India Mining (formerly Sebi Mining), Goulidoddi(V), Serilingampally(M), Rangareddy District	21.03 .2022	20.10 .2022	8,45,000	8,45,000	Nil	25.08.2 023
2.	M/s. Sri Laxmi Narasimha Metal Industries, Vattinagulapally, Gandipet, RR District	27.09 .2017	21.10 .2022	82,80,000	10,00,00 0	72,80,00 0	21.08.2 023
3.	M/s. Sri Laxmi Constructions (formerly Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District	22.08 .2019	21.10 .2022	49,30,000	10,00,00 0	39,30,00 0	21.08.2 023
4.	M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District	28.09 .2020	21.10 .2022	32,50,000	3,37,500	29,12,50 0	25.08.2 023
5.	M/s. Adeshwar Traders (formerly M/s. Vensai Metals / M/s.Prasad Metals), Vattinagulapally (V), Gandipet (M),	22.08 .2019	21.10 .2022	49,30,000 *	24,65,00 0	24,65,00 0	25.08.2 023

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Sl. No	Name and address of the units	Closure order issued on	Seizure of machinery	Environmental Compensation status			Dismantled on
				Environmental Compensation levied (in Rs.) on 12.11.2022	Amount Paid	Balance to be paid	
	Rangareddy District						
6.	M/s. Teja Reddy Crushers, Vattinagulapally (V), Gandipet (M), Rangareddy District	27.09.2017	21.10.2022	82,80,000	--	82,80,000	17.08.2023
7.	M/s. C5 Infra Pvt. Ltd, (Crusher), Vattinagulapally, Gandipet (M), RR District	21.03.2022	21.10.2022	8,50,000	4,25,000	4,25,000	17.08.2023
8.	M/s. Unnamed Stone Crusher, located beside Aadeeshwar Aggregates, Vattinagulapally, Gandipet (M), RR District	21.03.2022	21.10.2022	8,50,000	4,25,000	4,25,000	21.08.2023
9.	M/s. Shama Metal Supply, Sy.No.7 & 20, Dargha Khaleej Khan Village, Gandipet(M), Rangareddy District.	17.06.2021	21.10.2022	19,20,000**	--	19,20,000	Crusher dismantled by themselves
10.	M/s. DBR Metal Industry, Kothwalguda, Shamshabad, RR District	27.09.2017	05.11.2022	83,55,000**	--	83,55,000	Crusher dismantled by themselves
11.	M/s. SMI Stone Crusher (Shama Metal Industry), Kothwalguda, Shamshabad, RR District	28.03.2012	05.11.2022	91,25,000	--	91,25,000	19.08.2023

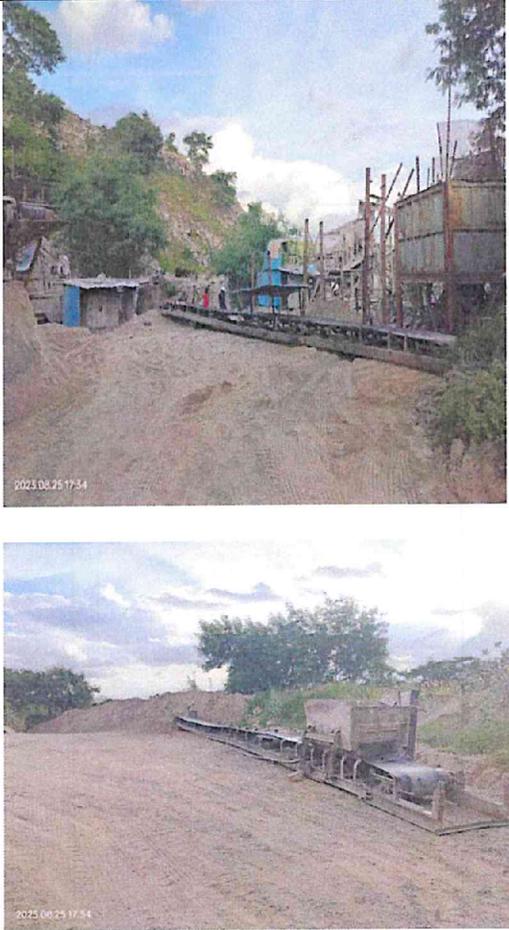
\* M/s. Adeshwar Traders (formerly M/s. Vensai Metals / M/s. Prasad Metals), Vattinagulapally (V), Gandipet (M), Rangareddy District has paid 50 % of the EC amount to the Board as per the orders of the Hon'ble NGT dated: 03.01.2023.

\*\*These 2 units are dismantled completely by themselves.

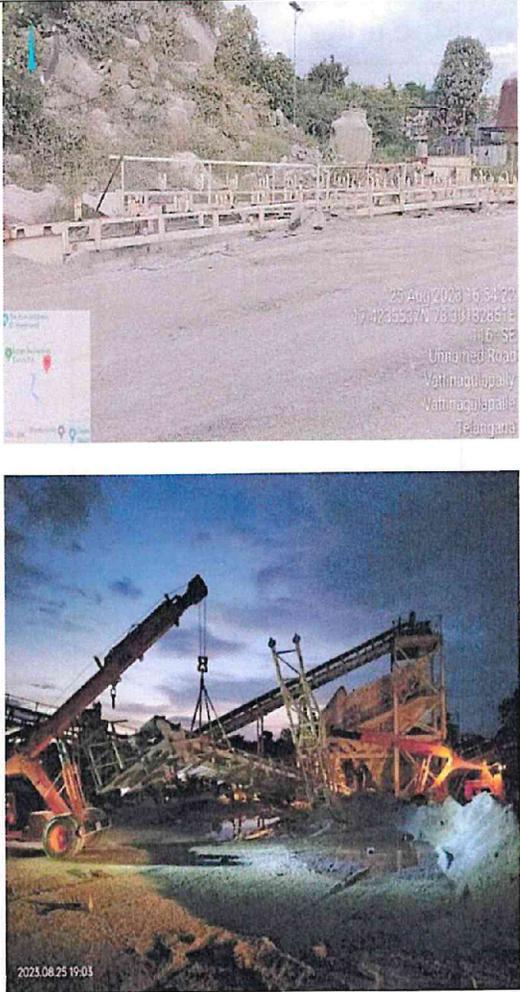
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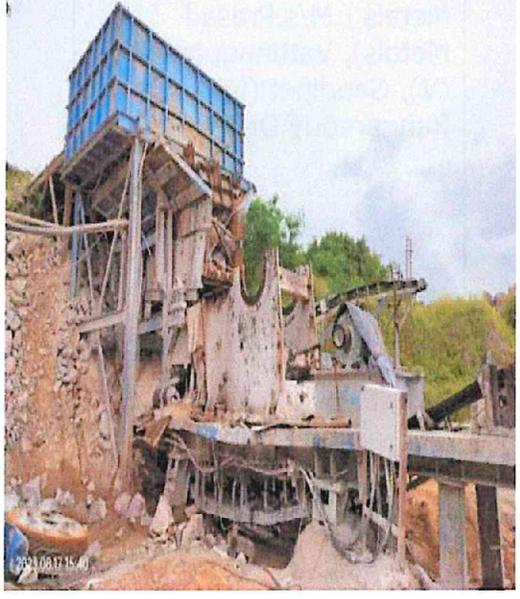
Subsequently, the task force committee in its meeting held at Board Office on 16.08.2023 has recommended dismantling of illegally operating stone crushers in G.O. Ms No. 111 area so as to ensure non operation of the stone crushers.

In this regard, the team of Zonal Office – Hyderabad, Zonal Lab – Warangal & Regional Office – Rangareddy has dismantled the crushers on 17.08.2023, 19.08.2023, 21.08.2023 & 25.08.2023. The details are as follows:

Sl. No.	Name and address of the units	Dismantled on	Photos of dismantling
1.	M/s. Great India Mining (formerly Sebi Mining), Goulidoddi(V), Serilingampally(M), Rangareddy District	25.08.2023	
2.	M/s. Sri Laxmi Narasimha Metal Industries, Vattinagulapally, Gandipet, RR District	21.08.2023	

Sl. No.	Name and address of the units	Dismantled on	Photos of dismantling
			
3.	M/s. Sri Laxmi Constructions (formerly Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District	21.08.2023	 
4.	M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District	25.08.2023	

Sl. No.	Name and address of the units	Dismantled on	Photos of dismantling
5.	M/s. Aadeshwar Traders (formerly M/s. Vensai Metals / M/s.Prasad Metals), Vattinagulapally (V), Gandipet (M), Rangareddy District	25.08.2023	
6.	M/s. Teja Reddy Crushers, Vattinagulapally (V), Gandipet (M), Rangareddy District	17.08.2023	

Sl. No.	Name and address of the units	Dismantled on	Photos of dismantling
			
7.	M/s. C5 Infra Pvt. Ltd, (Crusher), Vattinagulapally, Gandipet (M), RR District	17.08.2023	 <p>17 Aug 2023 17:52:12 17.41451353N 78.30172218E 112° E Nehru Outer Ring Road Vattinagulapally Vattinagulapalle Telangana</p>  <p>17 Aug 2023 16:52:44 17.41451353N 78.30176988E 189° S Nehru Outer Ring Road Vattinagulapally Vattinagulapalle Telangana</p>
8.	M/s. Unnamed Stone Crusher, located beside Aadeeshwar Aggregates, Vattinagulapally, Gandipet (M), RR District	21.08.2023	 <p>17 Aug 2023 16:52:44 17.41451353N 78.30176988E 189° S Nehru Outer Ring Road Vattinagulapally Vattinagulapalle Telangana</p>

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Sl. No.	Name and address of the units	Dismantled on	Photos of dismantling
			
9.	M/s. SMI Stone Crusher (Shama Metal Industry), Kothwalguda, Shamshabad, RR District	19.08.2023	

The Board Officials inspected the Crushers on 28.08.2023, 01.09.2023, 05.09.2023, 08.09.2023, 13.09.2023, 16.09.2023, 19.09.2023, 23.09.2023, 26.09.2023 and observed that the crushers were not in operation.

Place: Hyderabad.

Date: 26-10-2023

  
**ENVIRONMENTAL ENGINEER**  
**ENVIRONMENTAL ENGINEER**  
Telangana State POLLUTION CONTROL  
BOARD REGIONAL OFFICE - 1,  
RANGA REDDY DISTRICT.

